

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2481
TO BE ANSWERED ON AUGUST 03, 2023

APPLICATIONS REGISTERED UNDER PMAY-U

NO. 2481. SHRI KANAKMAL KATARA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of applications registered under the Prime Minister Awas Yojana-Urban (PMAY-U) for Credit Linked Subsidy Scheme (CLSS) since the beginning of the scheme till its closure;**
- (b) the number of applications cleared so far and given Subsidy under the above scheme;**
- (c) whether it is a fact that the pace of payment of subsidy under the above scheme is very slow;**
- (d) if so, the number of applications which were registered for CLSS between 2019 till 2021 and cleared/approved so far, year-wise; and**
- (e) the steps taken by the Government to clear the balance applications expeditiously?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (e) Ministry of Housing and Urban Affairs (MoHUA), under the vision of 'Housing for All', supplements the efforts of States/ Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of all-weather pucca house with basic amenities for all eligible beneficiaries in urban areas since 25.06.2015. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS)

Under CLSS vertical, an interest subsidy of 6.5 % for Economically Weaker Section (EWS)/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to ₹6 lakh, ₹9 lakh and ₹12 lakh, respectively, over a loan tenure of 20 years was provided. CLSS for Middle Income Group (MIG) under PMAY-U was from 01.01.2017, initially for one year, and was extended up to 31.03.2021. CLSS vertical for EWS/LIG was up to 31.03.2022.

For implementation of CLSS vertical of PMAY-U Mission, Ministry identified three Central Nodal Agencies (CNAs), i.e. National Housing Bank (NHB), Housing and Urban Development Corporation Ltd. (HUDCO) and State Bank of India (SBI) to channelize the subsidy to the Primary Lending Institutions (PLIs). The disbursement of interest subsidy under CLSS vertical took place after observing due diligence at all levels starting from the submission of application for interest subsidy to Primary Lending Institutions (PLIs) and final clearance by CNAs.

The home loan applications involving CLSS subsidy are scrutinized by Primary Lending Institutions (PLIs) at their level as per their due diligence process and the details about number of applications received and rejected by PLIs and the reasons for their rejection are not reported to Central Nodal Agencies (CNAs)/this Ministry.

Under CLSS, an amount of ₹58,868.45 crore had been released as interest subsidy for 25.04 lakh beneficiaries. During the Financial years 2019-20, 2020-21 and 2021-22, a total of 4,16,403, 6,05,696 and 4,83,871 beneficiaries have respectively availed interest subsidy under CLSS.

PMAY-U, which was earlier upto 31.03.2022, has been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.
